

**GOVERNMENT OF WEST BENGAL
LEGISLATIVE DEPARTMENT**

West Bengal Act II of 1982

**THE WEST BENGAL APPROPRIATION
ACT, 1982.**

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 23rd March, 1982.]

[23rd March, 1982.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1982.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1982;

It is hereby enacted in the Thirty-third Year of the Republic of India, by the Legislature of West Bengal, as follows:—

- | | |
|--|--|
| <p>1. This Act may be called the West Bengal Appropriation Act, 1982.</p> | <p>Short title.</p> |
| <p>2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees six hundred and forty-two crores thirty-eight lakhs thirty-eight thousand three hundred and sixty-six towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1982, in respect of the services and purposes specified in column 2 of the Schedule.</p> | <p>Issue of Rs. 6,42,38,38,366 out of the Consolidated Fund of West Bengal for the year 1981-82.</p> |
| <p>3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1982.</p> | <p>Appropriation.</p> |

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
1	211—State Legislatures	3,500	3,500
Serial 2	212—Governor	5,40,000	5,40,000
3	213—Council of Ministers	81,000	..	81,000
4	214—Administration of Justice	43,79,000	..	43,79,000
5	215—Elections	2,81,000	..	2,81,000
	(b) Fiscal Services			
	(i) Collection of Taxes on Income and Expenditure			
6	220—Collection of Taxes on Income and Expenditure.	2,71,000	..	2,71,000
	(ii) Collection of Taxes on Property and Capital Transactions			
7	229—Land Revenue	11,000	11,000
8	230—Stamps and Registration	76,73,000	..	76,73,000
	(iii) Collection of Taxes on Commodities and Services			
10	239—State Excise	15,71,000	..	15,71,000
12	241—Taxes on Vehicles	7,57,000	..	7,57,000
13	245—Other Taxes and Duties on Commodities and Services.	34,37,000	..	34,37,000

The West Bengal Appropriation Act, 1982.

II of 1982.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	(c) Interest Payment and Servicing of Debt			
16	249—Interest Payments	15,49,58,000	15,49,58,000
	(d) Administrative Services			
Serial				
17	251—Public Service Commission	8,36,000	8,36,000
18	252—Secretariat—General Services ..	70,24,000	..	70,24,000
19	253—District Administration ..	58,41,000	..	58,41,000
20	254—Treasury and Accounts Administration. ..	15,25,000	..	15,25,000
21	255—Police ..	16,68,66,000	8,61,000	16,77,27,000
22	256—Jails ..	1,98,31,000	..	1,98,31,000
24	258—Stationery and Printing ..	44,10,000	..	44,10,000
	259—Public Works	12,000	12,000
	(Public Works under Functional heads)			
	B—Social and Community Services			
	277—Education (Excluding Sports and Youth Welfare) (Buildings).	15,585	15,585
	Capital Expenditure Outside the Revenue Account			
25	(Capital Outlay on Public Works under Functional Heads)			
	B—Capital Account of Social and Community Services			
	480—Capital Outlay on Medical (Buildings).	40,722	40,722
	Total	68,307	68,307

The West Bengal Appropriation Act, 1982.

[West Ben. Act -

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
26	260—Fire Protection and Control ..	40,41,000	..	40,41,000
27	265—Other Administrative Services ..	1,76,35,000	..	1,76,35,000
	(e) Pensions and Miscellaneous General Services			
28	266—Pension and Other Retirement Benefits. ..	7,41,90,000	10,000	7,42,00,000
30	268—Miscellaneous General Services	1,941	1,941
	B—Social and Community Services			
31	276—Secretariat—Social and Community Services. ..	22,17,000	..	22,17,000
32	277—Education (Sports) ..	2,50,64,000	..	2,50,64,000
33	277—Education (Youth Welfare) ..	52,60,000	..	52,60,000
34	277—Education (Excluding Sports and Youth Welfare). ..	54,60,12,000	..	54,60,12,000
36	280—Medical ..	7,34,39,000	6,04,126	7,40,43,126
37	281—Family Welfare ..	1,01,91,000	..	1,01,91,000
	282—Public Health, Sanitation and Water Supply. ..	47,87,000	53,887	48,40,887
38	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
	682—Loans for Public Health, Sanitation and Water Supply. ..	3,70,00,000	..	3,70,00,000
	Total ..	4,17,87,000	53,887	4,18,40,887

II of 1982.]

(Schedule.)

1 Demand Number/ Serial Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social and Community Services			
39	483—Capital Outlay on Housing	2,00,000	2,00,000
	REVENUE ACCOUNT			
	B—Social and Community Services			
	284—Urban Development ..	3,20,56,000	..	3,20,56,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social and Community Services			
40	484—Capital Outlay on Urban Development. ..	10,00,000	..	10,00,000
	F—Loans and Advances			
	684—Loans for Urban Development ..	1,14,00,000	..	1,14,00,000
	Total ..	4,44,56,000	..	4,44,56,000
	REVENUE ACCOUNT			
	B—Social and Community Services			
41	285—Information and Publicity ..	13,79,000	..	13,79,000
42	287—Labour and Employment ..	21,14,000	..	21,14,000
43	288—Social Security and Welfare (Civil Supplies). ..	4,43,000	..	4,43,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
45	288—Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes). . .	3,19,36,000	..	3,19,36,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social and Community Services			
	488—Capital Outlay on Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes). . .	1,56,00,000	..	1,56,00,000
	F—Loans and Advances			
	688—Loans for Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes). . .	1,80,000	..	1,80,000
	Total ..	4,77,16,000	..	4,77,16,000
	REVENUE ACCOUNT			
	B—Social and Community Services			
46	288—Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes). . .	2,47,40,000	..	2,47,40,000
	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
	688—Loans for Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes). . .	2,00,000	..	2,00,000
	Total ..	2,49,40,000	..	2,49,40,000

The West Bengal Appropriation Act, 1982.

II of 1982.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social and Community Services			
47	289—Relief on account of Natural Calamities. . .	14,39,53,000	11,707	14,39,64,707
	295—Other Social and Community Services. . .	56,55,000	..	56,55,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social and Community Services			
48	495—Capital Outlay on Other Social and Community Services. . .	2,53,000	..	2,53,000
	F—Loans and Advances			
	695—Loans for Other Social and Community Services. . .	10,00,000	..	10,00,000
	Total . .	69,08,000	..	69,08,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) General Economic Services			
49	296—Secretariat—Economic Services . .	12,65,000	..	12,65,000
50	298—Co-operation . .	9,82,41,000	54,300	9,82,95,300
51	304—Other General Economic Services . .	20,93,000	..	20,93,000
	(b) Agriculture and Allied Services			
	305—Agriculture . .	1	1,48,548	1,48,549
	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
52	705—Loans for Agriculture (Excluding Public Undertakings). . .	2,61,07,000	..	2,61,07,000
	Total . .	2,61,07,001	1,48,548	2,62,55,549

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
53	REVENUE ACCOUNT C—Economic Services (b) Agriculture and Allied Services 306—Minor Irrigation . .		3,36,082	3,36,082
	Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services (b) Capital Account of Agriculture and Allied Services 509—Capital Outlay on Food . .	1	11,000	11,001
55	REVENUE ACCOUNT C—Economic Services (b) Agriculture and Allied Services 310—Animal Husbandry . . Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services (b) Capital Account of Agriculture and Allied Services 510—Capital Outlay on Animal Husbandry (Excluding Public Undertakings). . . Total . .	86,94,000 23,05,000	5,214 	86,99,214 23,05,000 1,10,04,214

The West Bengal Appropriation Act, 1982.

II of 1982.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
56	311—Dairy Development . .	1,30,59,000	1,79,138	1,32,38,138
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
58	313—Forest . .	1,82,32,000	..	1,82,32,000
	314—Community Development (Panchayat). . .	1,76,73,657	8,000	1,76,81,657
59	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
	714—Loans for Community Develop- ment (Panchayat). . .	1,32,20,000	..	1,32,20,000
	Total . .	3,08,93,657	8,000	3,09,01,657
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
60	314—Community Development (Excluding Panchayat). . .	1,32,20,000	..	1,32,20,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
61	526—Capital Outlay on Consumer Industries (Closed and Sick Industries).	3,34,15,000	..	3,34,15,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
62	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Industry and Minerals			
	320—Industries (Excluding Public Undertakings and Closed and Sick Industries). ..	2,02,17,000	25,834	2,02,42,834
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
63	(c) Capital Account of Industry and Minerals			
	520—Capital Outlay on Industrial Research and Development (Excluding Public Undertakings and Closed and Sick Industries). ..	72,000	1,51,000	2,23,000
	F—Loans and Advances			
	720—Loans for Industrial Research and Development (Excluding Closed and Sick Industries). ..	1,63,83,000	..	1,63,83,000
63	Total ..	3,66,72,000	1,76,834	3,68,48,834
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
	521—Capital Outlay on Village and Small Industries (Excluding Public Undertakings). ..	26,68,000	..	26,68,000

II of 1982.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Industry and Minerals			
64	328—Mines and Minerals ..	1,55,000	..	1,55,000
	(d) Water and Power Development			
	332—Multipurpose River Projects ..	29,77,000	..	29,77,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
66	(d) Capital Account of Water and Power Development			
	532—Capital Outlay on Multipurpose River Projects. ..	3,86,36,000	..	3,86,36,000
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.	1,16,634	1,16,634
	Total ..	4,16,13,000	1,16,634	4,17,29,634
	REVENUE ACCOUNT			
	C—Economic Services			
	(d) Water and Power Development			
67	334—Power Projects ..	91,29,000	..	91,29,000
	(e) Transport and Communications			
68	335—Ports, Lighthouses and Shipping. .	2,48,000	..	2,48,000
69	336—Civil Aviation ..	70,000	..	70,000
	337—Roads and Bridges	2,02,532	2,02,532
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
70	(e) Capital Account of Transport and Communications			
	537—Capital Outlay on Roads and Bridges.	11,956	11,956
	Total	2,14,488	2,14,488

The West Bengal Appropriation Act, 1982.

[West Ben. Act

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Transport and Communications			
71	338—Road and Water Transport Services. . .	3,38,64,000	..	3,38,64,000
	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
	738—Loans for Road and Water Transport Services. . .	75,00,001	..	75,00,001
	Total . .	4,13,64,001	..	4,13,64,001
	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Transport and Communications			
72	339—Tourism . .	1,11,000	..	1,11,000
	D—Grants-in-aid and Contributions			
74	363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayat). . .	8,33,00,000	..	8,33,00,000
	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
76	705—Loans for Agriculture (Public Undertakings). . .	1,99,90,000	..	1,99,90,000

The West Bengal Appropriation Act, 1982.

II of 1982.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
80	526—Capital Outlay on Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries). . .	1,79,00,000	..	1,79,00,000
	F—Loans and Advances			
	726—Loans for Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries).	20,00,000	1,00,00,000	1,20,00,000
	Total . .	1,99,00,000	1,00,00,000	2,99,00,000
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
82	530—Investments in Industrial Financial Institutions (Excluding Public Undertakings). . .	57,25,000	..	57,25,000
	E—Public Debt			
Serial 83	603—Internal Debt of the State Government.	3,14,99,22,000	3,14,99,22,000
	604—Loans and Advances from the Central Government.	1,14,73,45,000	1,14,73,45,000
	Total	4,29,72,67,000	4,29,72,67,000
	F—Loans and Advances			
84	767—Miscellaneous Loans . .	30,00,000	..	30,00,000
	H—Transfer to Contingency Fund			
86	769—Appropriation to Contingency Fund. . .	15,00,00,000	..	15,00,00,000
	Grand Total . .	1,95,71,61,660	4,46,66,76,706	6,42,38,38,366